

the last three years are as under :

Year	(Rs. in Lakhs)	
	Lucknow	Kanpur
1993-94	765.57	279.65
1994-95	823.59	268.41
1995-96	806.42	259.01

(b) and (c) The sales turn over at Kanpur has declined during the last 3 years. At Lucknow, while there was an increase in sales turnover by 7 and 1½% during the year 1994-95, it has declined by 2% in 1995-96.

#### Bagghi Paryatan Pariyojna in Mumbai

4055. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of TOURISM be pleased to state :

(a) whether there is a proposal to launch "Bagghi Paryatan Pariyojna" in Mumbai to attract the foreign tourists;

(b) if so, the details thereof;

(c) the cost likely to be incurred on the said project;

(d) whether there is any proposal to launch similar scheme in other States of the country to attract the foreign tourists; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (c) The Government of Maharashtra with the assistance of private business houses have launched a Victorian Tour (Buggy Ride) to introduce tourists to the heritage Monuments of the Raj era in South Mumbai. The duration of the Victorian Tour is for one hour from 9 p.m. to 10 p.m. at the rate of Rs. 250 per head for a buggy of four. The total cost incurred on the project is approximately Rs. 1.00 lakh.

(d) and (e). No Sir, does not arise.

#### Permission to Indian Aircrafts

4056. SHRI JAGAT VIR SINGH DRONA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Britain is not permitting Indian Aircrafts enroute to Chicago to land at London;

(b) if so, the reasons therefor; and

(c) the course of action being taken by the Government to resolve the issue?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Under the Inter-Governmental arrangements between India and UK, Air India has traffic

rights and frequency entitlements to operate B747-400 services to Chicago via London with full 3rd/4th and 5th freedom traffic rights. However, the Heathrow authority could not allot convenient airport slots for operation of the flights. Such matters are resolved through Inter-Governmental Civil Aviation talks.

#### Code Sharing Arrangement

4057. SHRI T. SUBBARAMI REDDY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether code sharing arrangement between Indian Airlines and Air India has been finalised;

(b) if not, the reasons therefor; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). The Government has directed Air India and Indian Airlines to Code-share on selected domestic sectors. The procedural details are being worked out by the two airlines. Implementation of the directive is being closely monitored by the Government.

#### Hike in Freight Charges by CONCOR

4058. SHRI SATYAJITSINH DULIPSINH GAEKWAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Container Corporation of India (CONCOR) has hiked the haulage charges recently;

(b) if so, the detail thereof;

(c) whether the freight charged by road transport is lower than the charges charged by the CONCOR;

(d) if so, the total gap between the freight;

(e) whether this hike has adversely affected exporters from the Northern region; and

(f) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Yes, Sir, CONCOR has increased the rail haul charges by 10% based on the hike in Railways haulage rates as per the annual Railway Budget.

(c) Generally, the road transportation charges of containers are higher than the rates charged by CONCOR.

(d) Does not arise.

(e) No, Sir, CONCOR's freight hike constitutes an insignificant part of the total cost incurred by an exporter in shipping a container.

(f) Does not arise.